

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 627
TO BE ANSWERED ON 7.2.2024

HONORARIUM FOR ANGANWADI WORKERS/HELPERS

627 SHRI V. VIJAYASAI REDDY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that there are more than 70,000 Anganwadi workers and 1.25 lakh Anganwadi Helpers in the country;
- (b) if so, the details thereof, State-wise;
- (c) the details of steps taken/proposed to be taken to fill the vacancies in a time-bound manner;
- (d) whether Government will consider increasing the honorarium of AWWs and AWHs; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (c) There were 13,48,135 Anganwadi workers and 10,23,068 Anganwadi Helpers in the country as on 31st December 2023.

The State-wise list of number of Anganwadi Workers and Anganwadi Helpers is placed at **Annexure-I**.

Anganwadi Services is a Centrally Sponsored scheme and the implementation of the scheme falls under the ambit of State Government/UT administration. The matter regarding filling up of vacant posts at various levels is taken up with the State Governments/ UT Administrations through sustained engagements/video conferences. Also, States/ UTs have been requested to adopt a uniform retirement date i.e. 30th April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.

(d) and (e) From 1st October, 2018, Government of India has enhanced the honorarium of AWWs at main-AWCs from Rs.3,000/- to Rs.4,500/- per month; AWWs at mini- AWCs from Rs.2,250/- to Rs.3,500/- per month; AWHs from Rs.1,500/- to Rs.2,250/- per month; and introduced performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State. The additional Honorarium provided by the States/UTs is placed at Annexure-II. At present no proposal is under consideration to increase the honorarium of AWWs/ AWHs.

With a view to incentivize and encourage the Anganwadi Workers and Anganwadi Helpers, various steps/initiatives have been undertaken including the following:

- i. Promotion: As per Saksham Anganwadi and Poshan 2.0 Guidelines issued by the Ministry, promotional opportunities for Anganwadi Workers have been enhanced. 50% posts of Anganwadi Workers shall be filled by promotion of Anganwadi Helpers with 5 years of experience and 50% posts of Supervisors shall be filled by promotion of Anganwadi Workers with 5 years of experience subject to fulfilment of other criteria.
- ii. Leave: Anganwadi Workers have been allowed paid absence of 180 days of maternity leave, paid absence on abortion/ miscarriage once for 45 days. Also, 20 days annual leaves are permissible.
- iii. Uniform: There is a provision for set of two uniforms (saree/suit per annum) to AWW/AWH.
- iv. Social Security Insurance Schemes: Insurance benefits have been provided to Anganwadi Workers and Helpers under Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) for life cover of Rs.2.00 lakh (covers life risk, death due to any reason) to AWWs/AWHs in the age group of 18 to 50 years and Pradhan Mantri Suraksha Bima Yojana for accidental cover of Rs.2.00 Lakh (accidental death and permanent full disability) /Rs.1.00 Lakh (partial but permanent disability) to AWWs and AWHs in the age group of 18-59 years. Now, it has been decided to provide insurance cover under PMJJBY and PMSBY to AWWs/AWHs through their bank accounts and the funds towards premium payment released to the States/UTs on the prescribed cost sharing ratio under Anganwadi Services Scheme.
- v. Insurance cover under Pradhan Mantri Garib Kalyan Package: Anganwadi Workers and Anganwadi Helpers who have been engaged with the Covid-19 related tasks, have been provided with insurance cover of Rs.50 lakh under "Pradhan Mantri Garib Kalyan Package" with certain conditions.
- vi. Pradhan Mantri Shram Yogi Maan-Dhan (PM-SYM): State Governments/UT Administrations have been requested to encourage eligible AWWs/AWHs to enroll themselves under the Pradhan Mantri Shram Yogi Mandhan (PM-SYM) Pension Scheme, which is a voluntary and contributory pension scheme for the unorganized sectors in the country to ensure old age protection.
- vii. Retirement date: States/ UTs have been requested to adopt a uniform retirement date i.e 30th April of each year with respect to Anganwadi Workers and Helpers to ensure proper human resource planning.
- viii. Leveraging IT through Poshan Tracker: Under Saksham Anganwadi and Poshan 2.0 (Mission Poshan 2.0) IT systems have been leveraged to strengthen and bring about transparency in delivery support systems at Anganwadi Centres. The 'Poshan Tracker' application was rolled out by the Ministry of Women & Child Development on 1st March, 2021 as an important governance tool. Anganwadi Workers have been technologically empowered with smartphones. The mobile application has digitized and automated the physical registers used by AWWs which has also helped in improving their quality of work. Under Poshan Abhiyaan, for the first time, a digital revolution was ushered when the Anganwadi worker was empowered with mobile devices. To capture the real time data in POSHAN Tracker application, internet connectivity charges to AWWs are provided @₹2000/- per annum per AWW.
- ix. Government has issued orders for upgradation for mini-AWC to regular AWCs. Due to this, the honorarium of AWWs of existing mini AWCs, have increased to Rs.4,500/- p.m.

In the interim budget for 2024-25, Government has expanded the coverage of Ayushman Bharat to include all Anganwadi Workers and Helpers across the country. This will provide health coverage of up to Rs 5 lakh per family annually to all AWWs and AWHs for secondary and tertiary medical care.

ANNEXURE-I

ANNEXURE REFERRED IN REPLY TO PART (b) of RAJYA SABHA UNSTARRED QUESTION NO. 627 FOR 07.02.2024 REGARDING “HONORARIUM FOR ANGANWADI WORKERS/HELPERS” ASKED BY SHRI V. VIJAYASAI REDDY.

State-wise list of number of Anganwadi Workers and Anganwadi Helpers

State	Anganwadi Workers	Anganwadi Helpers
Andhra Pradesh	55188	42097
Arunachal Pradesh	5209	2362
Assam	60568	49452
Bihar	112551	82687
Chhattisgarh	51245	42266
Goa	1237	1149
Gujarat	52616	46367
Haryana	24328	13417
Himachal Pradesh	18727	17855
Jharkhand	37982	29453
Karnataka	63688	56597
Kerala	33107	32180
Madhya Pradesh	96288	65378
Maharashtra	108507	74746
Manipur	11466	9848
Meghalaya	5895	4120
Mizoram	2239	2088
Nagaland	3955	3481
Odisha	73653	62144
Punjab	26588	17176
Rajasthan	61305	38009
Sikkim	1308	1286
Tamil Nadu	44141	39806
Telangana	34456	26127
Tripura	10131	9617
Uttar Pradesh	182741	112756
Uttarakhand	19583	8795
West Bengal	108077	99663
Andaman & Nicobar Islands	711	465
Dadra & Nagar Haveli - Daman & Diu	405	337
Delhi	10498	10542
J&K	27302	18882
Ladakh	1144	882
Lakshadweep	60	13
Puducherry	802	581
UT-Chandigarh	434	444
Total	1348135	1023068

*Data as per Poshan Tracker (Dec. 23)

Annexure II

ANNEXURE REFERRED IN REPLY TO PART (d) of RAJYA SABHA UNSTARRED QUESTION NO. 627 FOR 07.02.2024 REGARDING “HONORARIUM FOR ANGANWADI WORKERS/HELPERS” ASKED BY SHRI V. VIJAYASAI REDDY.

Additional honorarium given by the States/UTs to AWWs/AWHs from their own resources

S. No.	States/UTs	Additional honorarium given by States/UTs each month (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helper (AWH)
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	7000	4750
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	2000	1000
5.	Bihar	1450	725
6.	Chandigarh	3600	1800
7.	Chhattisgarh	2000	1000
8.	Dadra Nagar Haveli and Daman & Diu	1000	600
9.	Delhi	5178	2589
10.	Goa	5500-13500*	3750-6750*
11.	Gujarat	5500	3250
12.	Haryana	7286-8429*	4215
13.	Himachal Pradesh	4600	2450
14.	Jammu & Kashmir	600	340
15.	Jharkhand	5000	2500
16.	Karnataka	6500-7000*	4000-4500*
17.	Kerala	2000	2000
18.	Lakshadweep	5500	4750
19.	Madhya Pradesh	7000	3500
20.	Maharashtra	3825	2175
21.	Manipur	1000	600
22.	Meghalaya	1500	1000
23.	Odisha	1000	500
24.	Puducherry	600	300
25.	Punjab	5000	2850
26.	Rajasthan	3891-4030*	2640
27.	Sikkim	2225	1500
28.	Uttarakhand	3000	1500
29.	West Bengal	3750	4050
30.	Uttar Pradesh	1500	750
31.	Nagaland	Nil	Nil
32.	Mizoram	450	500
33.	Tamil Nadu	3200-19700*	1850-10250*
34.	Telangana	9150	5550
35.	Tripura	150-5346*	93-3518*
36.	Ladakh	1300	650

* Depending on the qualification and/or number of years of service